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Title: Regarding notification of Ministry of Defence pertaining to restricted zones-laid.

DR. SUJAY VIKHE PATIL (AHMEDNAGAR): The Ministry of Defence through a 2016 notification had listed 193 stations under Part A of the circular wherein any construction or repair activity within such restricted zone of 10 meters from the outer wall of Defence establishments in these stations will require prior NOC from Local Military Authority. The circular contains names of cities under Southern Command but omits the name of Ahmednagar. Due to non-inclusion under Part A of 2016 notification and presence of defence establishments such as VRDE, MIRC, KK range, the residents of Ahmednagar are prohibited from carrying out any construction activity within 100m of the establishment and require NOC from Local Military Authority. I request the Ministry of Defence to amend the 2016 guidelines and include Ahmednagar under Part A of the notification to facilitate construction and industrial development through reduction in restricted zone from existing 100m to 10m and provide a time bound mechanism for granting NOC to the local residents.